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# \* IN THE HIGH COURT OF DELHI AT NEW DELHI

### + LPA 722/2019 & CM APPL. 49450/2019

### NORTH DELHI MUNICIPAL CORPORATION ..... Appellant

Through: None.

versus

# SARITA GUPTA & ORS ..... Respondent Through: Mr. Ankur Saboo, Advocate for R-1.

#### CORAM: MS SAVITRI (DHJS), JOINT REGISTRAR (JUDICIAL) <u>O R D E R</u> % 01.09.2020 Hearing Through Video-Conferencing due to Covid-19

It is noted that, respondent No. 1 has not filed reply to the appeal. At request of learned counsel appearing on behalf of respondent No. 1, four weeks' time is granted for doing the needful.

List on 4<sup>th</sup> November, 2020.

SAVITRI JOINT REGISTRAR (JUDICIAL)

#### SEPTEMBER 01, 2020/vp

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